

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 287 of 2020

In the matter of:

Abhijit Guhatnakurta Monitoring Agency of the Corporate **....Appellant**

Vs.

Royale Partner Investment Fund Ltd. **...Respondent**

Present

For Appellant: Mr. Krishnan Venugopal, Sr. Advocate along with Mr. Nakul Sachdeva & Mr. Aakarshan Sahay, Advocates.

For Respondent: Mr. Kumar Anurag Singh, Mr. Zain. A. Khan & Mr. Nishant Piyush, Advocates.

With

Company Appeal (AT) (Insolvency) No. 327 of 2020

In the matter of:

Royale Partner Investment Fund Ltd. **....Appellant**

Vs.

Abhijit Guhatnakurta Monitoring Agency of the Corporate **...Respondent**

Present

For Appellant: Mr. Kumar Anurag Singh, Mr. Zain. A. Khan & Mr. Nishant Piyush, Advocates.

For Respondent: Mr. Krishnan Venugopal, Sr. Advocate along with Mr. Nakul Sachdeva & Mr. Aakarshan Sahay, Advocates for R-1.

Mr. Arun Kathpalia, Sr. Advocate along with Mr. Naman Joshi, Advocates for COC.

Mr. Tushar. A. John, Advocate.

ORDER

20.03.2020: Mr. Tushar. A. John the Learned Counsel representing his Learned Senior Advocate Mr. Sudipto Sarkar, who appears for the Appellant in Company Appeal (AT) (Ins.) No. 327 of 2020 informs this Tribunal that his Senior is inconvenienced to appear today. It is evident that on 25.02.2020 this Tribunal had passed an order of stay of impugned order dated 18.02.2020 in M.A. No. 249/20 in CP No. (IB)- 1832/ 20148 ('MAI') till 27.02.2020 and it was also extended on 27th February, 2020.

In view of the difficulty expressed on behalf of the First Respondent stating that the Learned Senior Counsel for the First Respondent is not available for today before this Tribunal, this Tribunal adjourns the present matter to **7th April, 2020**, with a clear indication that if the Resolution Appellant is not ready by that time then the interim order passed on 25.02.2020 shall stand vacated automatically without any further reference.

List the matter alongwith Company Appeal (AT) (Ins.) No. 327 of 2020.

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

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